

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL,

PRINCIPAL BENCH

OA No. 2225/98

New Delhi, this 17th day of March, 1999

Hon'ble Shri S.P. Biswas, Member (A)

Shri Govind Gupta  
Assistant Director  
Song & Drama Division  
New Delhi .. Applicant

(By Shri A.K. Bhardwaj, Advocate - not  
present)

versus

Union of India, through

1. Secretary  
Ministry of I&B  
Shastri Bhavan, New Delhi
2. Director  
Song & Drama Division  
New Delhi .. Respondents

(By Shri K.R. Sachdeva, Advocate)

ORDER(oral)

Applicant appears in person and submits  
that he would like to withdraw this case. The  
OA is accordingly dismissed as withdrawn. No  
costs.

  
(S.P. Biswas)  
Member (A)

/gtv/